

"

ITEM NO.102(MM)

COURT NO.7

SECTION IIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1032 OF 1998

KANWARPAL S. GILL

Appellant (s)

VERSUS

STATE (ADMN.,U.T.CHD.)THRO SECY.,&ANR

Respondent(s)

(With office report )

WITH

APPEAL(CRL) NO. 430 of 1999 (With office report)

Date: 07/12/2004 These Appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant(s)

Mr. Parijat Sinha,Adv.

Mr. Sunil Kumar Jain, Adv.

Mr.S.Borthakur, Adv.

For Respondent(s)

Mr. Manoj Swarup,Adv.

Ms. Kamini Jaiswal ,Adv

Mr. Parijat Sinha, Adv.

UPON mentioned by counsel the Court made the following

O R D E R

Deleted for today. Post after Christmas holidays.

(G.V.Ramana)

Court Master

(Veera Verma)

Court Master